



Government of Jammu and Kashmir
Housing and Urban Development Department
Civil Secretariat, Srinagar/Jammu

Notification
Jammu, the 4th April, 2016

SRO 125 Whereas, the Katra Development Authority prepared the revised draft Master Plan of Katra Town- 2031 and invited objections and suggestions on it from the general public; and

Whereas, vide Government Order No 280-HUD of 2014 dated 18.10.2014, a sub-committee was constituted to scrutinize the objections/suggestions received from the general public, Shri Mata Vaishno Devi Shrine Board, different Associations and NGOs; and

Whereas, the sub-committee after scrutinizing the objections/suggestions received from the General public, Shri Mata Vaishno Devi Shrine board, different associations and NGOs furnished its recommendations for Master Pan of Katra, 2031;

Now, therefore in terms of section 11 of Jammu and Kashmir Development Act, 1970, it is hereby notified that that Master Plan of Katra Town - 2031 forming Annexure to this notification has been approved and shall come into operation from the date of issue of this notification.

The copies of the Master Plan shall be available for inspection of the general public at the following offices on all working days:-

- 1 Divisional Commissioner Jammu.
- 2 Vice chairman, Jammu Development Authority.
- 3 Deputy Commissioner, Reasi.
- 4 Chief Executive Officer, SMVDSB.
- 5 Chief Town Planer, Jammu.
- 6 Chief Executive Officer, Katra Development Authority.
- 7 Deputy Director, Tourism, Jammu.
- 8 Deputy Director, Information Jammu.
- 9 Chief Executive Officer, Katra.

By order of the Government of Jammu and Kashmir.

Sd/-

(Bipul Pathak)IAS

Commissioner/Secretary to Government
Housing & Urban Dev. Department

Dated: 04 04-2016

No: HUD/03/2016/KDA

Copy for information to the:-

- 1 Principal Secretary to Hon'ble Governor.
- 2 Divisional Commissioner, Jammu/ Kashmir

